

ITEM NO.801

COURT NO.12

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).7384/2024

PRATIBHA JHA

APPELLANT(S)

VERSUS

ASHOK JHA

RESPONDENT(S)

I.A. No.180981 of 2025 - for early hearing

Date : 22-09-2025 This matter was mentioned today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KAROL
HON'BLE MR. JUSTICE VIPUL M. PANCHOLI

(MS. VANSHAJA SHUKLA, *Amicus Curiae*)

For Appellant(s) : Ms. Vanshaja Shukla, AOR

For Respondent(s) : Mr. Vishwa Pal Singh, AOR

Upon being mentioned, the Court made the following
O R D E R

Not to be deleted from the notified date (24.09.2025).

(D. NAVEEN)
COURT MASTER (SH)

(ANU BHALLA)
COURT MASTER (NSH)